

CIVIL JUDGE AND JMFC, KORATAGERE
CAUSE LIST

19.06.2020

Sl. No.	CASE NO	CASE STAGE	ADVOCATE NAME
1.	O.S. 25/2000	Hearing	HCV-AMK
2.	O.S. 108/2010	Hearing	PKS-AMK
3.	O.S. 128/2011	Hearing	SNH-AGP
4.	O.S. 164/2011	Hearing	HKM-PKS
5.	O.S. 180/2011	Arguments	BLN-GBH
6.	O.S. 212/2011	Arguments	DS-BAP
7.	O.S. 243/2012	Hearing	HKM-AMK
8.	O.S. 45/2013	Hearing	GDD-AMK
9.	O.S. 236/2013	Arguments	BLN-GDD
10.	O.S. 4/2015	Hearing	AMK-RPK
11.	O.S. 7/2016	Hearing	HP-CNO-SCP
12.	O.S. 128/2016	Hearing	DVS-BHN-BKN
13.	O.S. 23/2017	Issues	MVD-BKN
14.	O.S. 133/2018	Arguments	SRR-PKS
15.	O.S. 134/2018	Arguments	SRR-PKS
16.	O.S. 328/2019	Hearing	MLS-CP
17.	O.S. 51/2020	Orders	KBA
18.	O.S. 52/2020	Hearing	KBA
19.	FDP 6/2016	Hearing	HVS-PKS
20.	Cr. 58/2020	Orders	BKN
21.	Cr. 71/2020	Objections	MLS